

| Annexure 2  |                  |                           |                |  |                 |                                     |                             |                        |  |                            |   |                              |                                    |                |
|---|------------------|---------------------------|----------------|--|-----------------|-------------------------------------|-----------------------------|------------------------|--|----------------------------|---|------------------------------|------------------------------------|----------------|
| Name of Corporate Debtor : Solapur Tollways Private Limited             |                  |                           |                | Date of Commencemnt of CIRP : 20 December 2024 |                 |                                     |                             |                        | (Version 2: Pursuant to claims received and updated as on 25 May 2025) |                            |   |                              |                                    |                |
| List of Unsecured Financial Creditor belonging to any class of creditor |                  |                           |                |  |                 |                                     |                             |                        |  |                            |   |                              |                                    |                |
| SI No.  | Name of creditor | Details of claim received |                | Details of claim Admitted                      |                 |                                     |                             |                        |  | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|   |                  | Date of receipt           | Amount claimed | Amount of claim admitted                       | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable                                 |                            |   |                              |                                    |                |
|   |                  |                           |                |  |                 |                                     |                             |                        |  |                            |   |                              |                                    |                |
|   |                  |                           |                |  |                 |                                     |                             |                        |  |                            |   |                              |                                    |                |
|   |                  |                           |                |  |                 |                                     |                             |                        |  |                            |   |                              |                                    |                |